GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION NO. 3633 TO BE ANSWERED ON 11.08.2025

Funds for Development of Stadiums

3633. Shri Govind Makthappa Karjol:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has taken any steps to sanction and release the funds for development of stadiums in Chitradurga Lok Sabha Constituency under Khelo India Scheme;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the details of the efforts being made to complete the pending project works of stadiums in the said constituency under the said schemes?

ANSWER THE MINISTER OF YOUTH AFFAIRS & SPORTS { DR. MANSUKH MANDAVIYA }

(a) to (c) 'Sports' being a State subject, the responsibility of development of sports, including development of stadiums, rests primarily with the respective State/Union Territory Governments. The Union Government only supplements their efforts by bridging critical gaps. Khelo India Scheme is a demand-driven scheme. The proposals received from the State/UT Governments and other eligible entities, including from the State Government of Karnataka for Chitradurga Lok Sabha Constituency, are considered for financial support, subject to their completeness, technical feasibility and availability of funds under the Scheme. There are no pending project works of stadiums in the Chitradurga Lok Sabha Constituency under the Khelo India Scheme.
